

LIR No. 630/2017

Pradeep Kumar Vishwakarm vs M/s Kaizen Nissan Auto

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

11.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of management.

Issue fresh notice of statement of claim to the management on filing of PF and fresh address of the management by the workman, which is returnable before the Court on **23.11.2020**.

VEENA RANI

POLC/RADC

11.09.2020

LIR No. 987/2017

Satya Veer Singh vs Delhi Integrated Multi Model Transit System Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

11.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of reply to the application filed on behalf of deceased workman for impleading the LRs of deceased workman.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **24.11.2020**.

VEENA RANI

POLC/RADC

11.09.2020

LCA No. 120/2018

Baisakh Singh vs M/s Living Media India Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

11.09.2020.

Present : Shri Virendra Kumar, AR for the workman.

None for the management.

The matter is fixed for filing of reply to the pending application of the workman by the management.

Despite efforts, no one is connected through VC, on behalf of the management, in these circumstances, matter stands adjourned for purpose fixed on **14.10.2020**.

VEENA RANI

POLC/RADC

11.09.2020

LIR No.1065/2016

Shashi Bhushan vs Epitome Travel Solution

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

11.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **11.11.2020**.

VEENA RANI

POLC/RADC

11.09.2020

LCA No. 823/2016

Ram Yash Tiwari vs M/s Living Media India Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

11.09.2020.

Present : Shri Virendra Kumar, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

14.10.2020.

VEENA RANI

POLC/RADC

11.09.2020

LCA No. 824/2016

Laxman Singh Bhandari vs M/s Living Media India Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

11.09.2020.

Present : Shri Virendra Kumar, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

14.10.2020.

VEENA RANI

POLC/RADC

11.09.2020

LCA No.825/2016

Mahavir Prasad vs M/s Living Media India Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

11.09.2020.

Present : Shri Virendra Kumar, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

14.10.2020.

VEENA RANI

POLC/RADC

11.09.2020

LCA No. 112/2016

Ved Pal Singh vs M/s Living Media India Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

11.09.2020.

Present : Shri Virendra Kumar, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

14.10.2020.

VEENA RANI

POLC/RADC

11.09.2020

LIR No.4341/2016

Radha Kalotra Asha Devi vs Army Wives Welfare Asson

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

11.09.2020.

Present : Shri Shanker Dayal, AR for the workman.

None for the management.

The matter is fixed for final arguments.

It is submitted by AR for the workman that he wishes to inspect Court file and prays for time.

At request of AR for the workman, matter stands adjourned for final arguments on **27.10.2020**.

Both the parties are directed to file their written submissions prior to next date of hearing.

VEENA RANI

POLC/RADC

11.09.2020

LC No. 2033/2016

Rohit vs The Engineer In Chief, PWD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

11.09.2020.

Present : Shri Satish Kumar, AR for the workman.

None for the management.

The matter is fixed for final arguments.

Written submissions already filed on official email ID by both the parties.

Matter stands adjourned for clarifications, if any / order on **28.09.2020**.

VEENA RANI

POLC/RADC

11.09.2020